

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO.  
CA NO.CA(CAA)-49(PB)/2017

CORAM:


PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2017

NAME OF THE COMPANY: Mohir Investment & Trading Company  
And  
Liquid Investment & Trading


SECTION OF THE COMPANIES ACT: 230-232

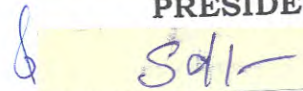
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1)	V.P. Singh,	Advocate	} Petitioners	
2)	Vatsala Rai,	Advocate		
3)	Ahil . N ,	Advocate		
			<u>ORDER</u>	

Learned counsel for the Petitioner requests for time to place on record

some additional documents.

List the matter again on 5<sup>th</sup> May, 2017.

  
(CHIEF JUSTICE M.M.KUMAR)  
PRESIDENT

  
(R.VARDHARAJAN)  
MEMBER(JUDICIAL)

02.05.2017  
V.Sethi